

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. AETHON ENERGY LLP

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Aethon Energy LLP
2.	Date of incorporation of corporate debtor	12.11.2014
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies – Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAC-9044
5.	Address of the registered office and principal office (if any) of corporate debtor	No. 47, 1 st Floor, 2 nd Cross, P&T Colony, R.T Nagar, Bangalore Karnataka - 560032
6.	Date of closure of Insolvency Resolution Process	08.06.2022
7.	Liquidation commencement date of corporate debtor	08.06.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name - CA. Vasudevan Navneeth Registration No – IBBI/IPA-001/IP-P01048/2017-2018/11731
9.	Address and e-mail of the liquidator, as registered with the Board	Address - No 12, 1st Street, Raghavan Colony, Ashok Nagar, Chennai -600083 Email – navneethv@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address -“Sai Prasad”, First Floor, No 11, 12th Avenue, Ashok Nagar, Chennai – 600083 Email – aethonirp@gmail.com
11.	Last date for submission of claims	07.07.2022 (30 days from the Liquidation commencement date which is 08.06.2022)

Notice is hereby given that the National Company Law Tribunal Bangalore Bench, has ordered the commencement of liquidation of the M/s. Aethon Energy LLP on 08.06.2022.

The stakeholders of M/s. Aethon Energy LLP are hereby called upon to submit their claims with proof on or before 07.07.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date - 16.06.2022
Place - Chennai

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CA Vasudevan Navneeth
Liquidator